

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IMPEL HEALTH CARE PRIVATE LIMITED Date of Commencement of Liquidation: 27-01-2021; List of Stakeholders as on Date: 12-04-2021; Name of IP: Mr. C. Ramasubramaniam; Last 5 digit of registration number: 10096

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				23203				NA
3	Secured financial creditors	1	10553882	1	10553882				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	25	95157133	25	95129323		27810		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		26	105711015	26	105706408	0	27810	0	